NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB) 433 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s SPM Auto Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Nirmal Kumar, RP

ORDER

Mr. Nirmal Kumar, RP has filed his report including the minutes of the COC, whereby he has been confirmed as the RP. The said report is stated to have been filed with the Registry. His appointment as RP is therefore being this Bench till further orders.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)